

HIGH COURT OF MANIPUR
AT IMPHAL

NOTIFICATION

Imphal, the 17th November, 2022

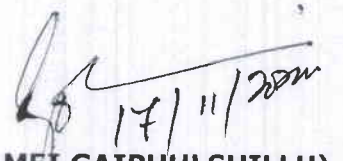
No. HCM/P-65/2019-Estt(I)/ **19995**: For the benefit of all concerned, the existing methodology for awarding marks for Computer Typing Test for all Departmental Promotions/Recruitment Examinations in the High Court and District Courts is hereby explained as under:

"Candidate(s) with the highest net typing speed in the examination will be awarded full mark and all other candidates will be awarded marks by multiplying their net typing speed with a factor (i.e. Full Mark ÷ Highest Net Typing Speed)"

Illustrations for awarding marks for computer typing test where full marks of the test is **25 marks** and the highest net typing speed is **50 wpm** is given below:

1. Net Typing Speed: **50 wpm, 25 marks** will be awarded.
2. Net Typing Speed: **42 wpm, 21 marks** [42*(25/50)] will be awarded.
3. Net Typing Speed: **35 wpm, 17.5 marks** [35*(25/50)] will be awarded.

This methodology will continue to apply in all future similar examinations.


(GOLMEI GAIPHULSHILLU)
REGISTRAR GENERAL
HIGH COURT OF MANIPUR

Copy to:-

1. All the Registrars, High Court of Manipur
2. All the District and Sessions Judges, Manipur.
3. All the Joint Registrars, High Court of Manipur.
4. All the Deputy Registrars, High Court of Manipur.
5. The Principal Secretary to Hon'ble The Chief Justice, High Court of Manipur.
6. The Private Secretary to Hon'ble Mr. Justice M.V. Muralidaran.
7. The Private Secretary to Hon'ble Mr. Justice A. Bimol Singh.
8. The Private Secretary to Registrar General. High Court of Manipur.
9. The System Analyst, High Court of Manipur.
- He is requested to upload the same in the Official Website of this Registry.
10. The Superintendent (Estt. I & II), High Court of Manipur.
11. Notice Board/Concerned File.